

**Prl. District and Sessions Judge**  
**SRI. G S SANGRESHI**  
**PRL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	R.A. 73/2018 (ARGUMENTS) IA/1/2018 IA/2/2018		Lakshmiddevamma <b>Vs</b> Yashoda	Natesh S
2	R.A. 57/2019 (ARGUMENTS) IA/1/2019		Guddanna <b>Vs</b> Rangappa	K.Borappa
3	A.S. 1/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Lakshmanraju <b>Vs</b> M/s Kapil Chits(K) Pvt.Ltd.	Venkataraingiah M.C  H.N.S.
4	MA(EAT) 1/2019 (FOR OBJECTION) IA/1/2019 IA/2/2019		Manjunatha.S <b>Vs</b> President, Sri Urigaddigeshwara Education Society(R).	Narayan M  K.S.J.
5	EX 283/2019 (ARGUMENTS)		Sundaram Finance Limited <b>Vs</b> T.M.Vinay	Lokesh T H  H.M.N.
6	R.A. 201/2019 (ARGUMENTS) IA/1/2019		K.M.Lingegowda <b>Vs</b> K.M.Manjunatha	Govindaraja T  J.M.
7	EX 434/2019 (STEPS)		M/S Sundaram Finance Limited <b>Vs</b> M/s Vin Auto R/by its Managing Partner T.M.Vinay	Lokesh T H
8	EX 435/2019 (STEPS)		M/S Sundaram Finance Limited <b>Vs</b> T.M.Vinay	Lokesh T H
9	EX 436/2019 (STEPS)		M/s Sundaram Finance Ltd, <b>Vs</b> M/s Vin Auto R/by its Managing Partner T.M.Vinay	Lokesh T H
10	EX 437/2019 (STEPS)		M/s Sundaram Finance Ltd, <b>Vs</b> M/s Vin Auto R/by its Managing Partner T.M.Vinay	Lokesh T H
11	EX 162/2020 (ARGUMENTS)		Dr.B.H.Devaraju <b>Vs</b> Sri Siddhartha Education Society	B.H.Devaraju

**ARGUMENTS**

**Prl. District and Sessions Judge**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	R.A. 195/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Hanumantharayappa <b>Vs</b> B. N. Latha	Manohar B.K.
<b>ISSUE CAUSE NOTICE</b>				
13	R.A. 172/2019 (NOTICE)		Siddagangamma <b>Vs</b> Sumangala	Jayarangaiah P R
<b>STEPS BY</b>				
14	EX 357/2019 (NOTICE)		M/S Shriram City Union Finance Co.Ltd <b>Vs</b> Narasimhamurthy	Gowrishankar Beerasandra Gangadharaiah
15	EX 358/2019 (NOTICE)		M/S Shriram City Union Finance Co.Ltd <b>Vs</b> Hanumanthkumar	Gowrishankar Beerasandra Gangadharaiah
16	EX 359/2019 (NOTICE)		M/S Shriram City Union Finance Co.Ltd <b>Vs</b> Yogisha	Gowrishankar Beerasandra Gangadharaiah
17	Civil Misc. 162/2020 (NOTICE)		Shivanna <b>Vs</b> Basavaraju	Ramakrishnaiah S R

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11.00 AM to 02.00PM</u></b>				
1	Crl.Misc. 1135/2020 (ORDERS)		Chinnaramanji <b>Vs</b> Kora Police station	M.S.Chinmaygi
2	Crl.Misc. 1160/2020 (ORDERS)		Vinay Kumar G. <b>Vs</b> Gubbi Police station	Doddashanaiah R V
3	Crl.Misc. 1162/2020 (ORDERS)		Jagannath <b>Vs</b> Tavarekere Police station	Narasimhamurthy
<b>ARGUMENTS BEFORE CHARGE</b>				
4	SC 136/2019 (FRAMING OF CHARGE OR PLEA)		Tilak Park Police station <b>Vs</b> Mahamad Imran @ Arif	Public Prosecutor BSJ
5	SC 47/2020 (FRAMING OF CHARGE OR PLEA)		New Extension Police Station <b>Vs</b> K.R.B.L.Gowda @ KRBL Gowda	Public Prosecutor
6	SPL.C 55/2020 (FRAMING OF CHARGE OR PLEA)		New Extension Police Station <b>Vs</b> K.R.B.L.Gowda @ KRBL Gowda	Public Prosecutor
7	SC 61/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station <b>Vs</b> Alla Bakash	Public Prosecutor
8	SPL.C 69/2020 (FRAMING OF CHARGE OR PLEA)		Gubbi Police station <b>Vs</b> Alla Bakash	Public Prosecutor

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**Prl. District and Sessions Judge**  
**Sri. Deshpande Govindaraj Shankar**  
**I ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	CRL.R.P. 17/2020 (Call for LCR) IA/1/2020		Bhadraiah <b>Vs</b> Taluka Executive Magistrate, Gubbi.,	Madhusudhan B S
2	SC 121/2017 (ARGUMENTS)		Women Police Station <b>Vs</b> Hameed Pasha	Public Prosecutor
3	SC 112/2018 (EVIDENCE)		Kyathsandra Police station <b>Vs</b> Madhukumar @ Madhu	P.P.
4	SC 87/2019 (EVIDENCE)		Hebbur Police station <b>Vs</b> Kemparaju	Public Prosecutor
5	SC 112/2019 (EVIDENCE)		Tumkur Rural Police Station <b>Vs</b> S.A.Mallesha @ Madhugiri Mallesha	Public Prosecutor
6	CRL.R.P. 77/2020 (HEARING) IA/1/2020		Prashanth <b>Vs</b> Taluka Executive Magistrate/Tahasildar, Gubbi taluk, Gubbi	Hanumantharaju C N

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**Prl. District and Sessions Judge**  
**Sri. Deshpande Govindaraj Shankar**  
**I ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Com.O.S 17/2020 (SETTLEMENT)		Kaveri Grameena Bank <b>Vs</b> Nagaraju	M C Prabhu
2	R.A. 166/2011 (ARGUMENTS)		ERANNA <b>Vs</b> SRIGANGAPPA	
3	Civil Misc. 52/2020 (NOTICE)		Special Land Acquisition officer <b>Vs</b> G.V.Srinivas	Henjarappa.H
4	Civil Misc. 53/2020 (NOTICE)		Special Land Acquisition officer <b>Vs</b> G.V.Srinivas	Henjarappa.H
5	Civil Misc. 63/2020 (NOTICE)		Special Land Acquisition officer <b>Vs</b> Lingamma	Henjarappa.H
6	Civil Misc. 114/2020 (NOTICE)		Special Land Acquisition officer <b>Vs</b> Muddappa	Henjarappa.H
7	Civil Misc. 116/2020 (NOTICE)		Special Land Acquisition officer <b>Vs</b> Muddappa	Henjarappa.H
8	Civil Misc. 161/2020 (HEARING)		Special Land Acquisition officer <b>Vs</b> R.Govindappa	Henjarappa
9	Com.O.S 18/2020 (SUMMONS)		Canara Bank., <b>Vs</b> M/s Sri Agarabathi Enterprises.,	Mohamed Afroz Ahamed
10	Com.O.S 19/2020 (SUMMONS)		Corporation Bank., <b>Vs</b> M/s Annapurna Hospitality Services.,	Mohamed Afroz Ahamed
11	R.A. 255/2020 (NOTICE) IA/1/2020		Bheemesh <b>Vs</b> Neelamma	T.H.Kumar
12	M.A. 19/2020 (Call For Record) IA/1/2020		Nanjappa <b>Vs</b> Rudranamma	S.Natesh
<b>Cases listed below are adjourned due to Covid 19</b>				
13	L.A.C. 25/2019 (FOR ENQUIRY)	<b>23-12-2020</b>	Assistant Director (Land Acquisition) <b>Vs</b> R.Manjunath	a
14	Civil Misc. 64/2020 (NOTICE)	<b>04-01-2021</b>	Special Land Acquisition officer <b>Vs</b> Sannalingappa	Henjarappa.H

**Prl. District and Sessions Judge**  
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**I ADDL. DISTRICT & SESSIONS JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	Civil Misc. 65/2020 (NOTICE)	<b>04-01-2021</b>	Special Land Acquisition officer <b>Vs</b> Sannalingappa	Henjarappa.H
16	M.V.C. 1091/2019 (EVIDENCE)	<b>08-01-2021</b>	Lakshamma <b>Vs</b> Ranganatha.R	Satish B.G
17	M.V.C. 1286/2019 (FOR OBJECTION)	<b>08-01-2021</b>	Puttaraju <b>Vs</b> Zabiulla	Narasimhamurthy
18	M.V.C. 1354/2018 (STEPS)	<b>23-01-2021</b>	Shivakumara <b>Vs</b> Lokesh	Ansar Pasha.M
19	Civil Misc. 61/2020 (NOTICE)	<b>04-02-2021</b>	Special Land Acquisition officer <b>Vs</b> Sannalingappa	Henjarappa.H
20	Civil Misc. 62/2020 (NOTICE)	<b>04-02-2021</b>	Special Land Acquisition officer <b>Vs</b> Sannalingappa	Henjarappa.H
21	L.A.C. 105/2019 (EVIDENCE)	<b>05-02-2021</b>	J.Jalaja <b>Vs</b> Special Land Acquisition officer	Gopala Gowda Dodmane
22	L.A.C. 106/2019 (EVIDENCE)	<b>05-02-2021</b>	H.S.Manjunath <b>Vs</b> Special Land Acquisition officer	Gopala Gowda Dodmane
23	EX 515/2019 (NOTICE)	<b>05-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Srinivas	Niranjana Murthi E
24	EX 516/2019 (NOTICE)	<b>05-02-2021</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Sadhika pasha	Niranjana Murthi E
25	EX 517/2019 (NOTICE)	<b>05-02-2021</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Abdulabid Pasha.A	Niranjana Murthi E
26	EX 77/2020 (NOTICE)	<b>06-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Siddiq Ahmed Baig.M	Ganesh Prasad.K
27	EX 84/2020 (NOTICE)	<b>06-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> A.Raghavendra	Ganesh Prasad.K
28	L.A.C. 143/2017 (STEPS)	<b>11-02-2021</b>	Lakshamma <b>Vs</b> Special Land Acquisition Officer	Sannalingaiah

**Prl. District and Sessions Judge**  
**Sri. Deshpande Govindaraj Shankar**  
**I ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	EX 356/2017 (STEPS)	<b>11-02-2021</b>	Sriram Transport Finance Co. LTD <b>Vs</b> Mr. Maruthi Raghavendra	Ganesh Kumar K
30	EX 134/2018 (STEPS)	<b>11-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Mr. Anjum Pasha	Ganesh Prasad K
31	EX 150/2018 (NOTICE)	<b>11-02-2021</b>	M/s Shri ram Transport Finance Company Ltd <b>Vs</b> Fhayaz Khan	Ganesh Prasad K
32	EX 267/2018 (STEPS)	<b>11-02-2021</b>	Jayaramaiah <b>Vs</b> Ramachandraiah	Chandrashekaraiiah A S
33	L.A.C. 53/2018 (FOR OBJECTION)	<b>11-02-2021</b>	N.K. Vishwanath Gupta <b>Vs</b> The Special Land Acquisition Officer	T.S.S.
34	EX 788/2018 (STEPS)	<b>11-02-2021</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Wazeer Pasha	T.H.Lokesh
35	L.A.C. 20/2017 (NOTICE)	<b>22-02-2021</b>	Special Land Acquisition officer, Tumkur- Rayadyrga Planning of Railway line, Tumkur. <b>Vs</b> S. Ramu	MallaikarjunaiahM.h
36	L.A.C. 21/2017 (NOTICE)	<b>22-02-2021</b>	Special Land Acquisition officer, Tumkur-Rayadurga planning of Railway line, Tumkur <b>Vs</b> Chandrashekar	M. Mallikarjunaiah
37	L.A.C. 29/2017 (NOTICE)	<b>22-02-2021</b>	Special Land Acquisition officer, Tumakur <b>Vs</b> Veerabhadraiah	M. Mallikarjunaiah
38	L.A.C. 30/2017 (NOTICE)	<b>22-02-2021</b>	Special Land Acquisition officer,Tumkur-rayadurga , Tumkur <b>Vs</b> Umamahesh	Mallikarjunaiah M
39	L.A.C. 118/2017 (NOTICE)	<b>22-02-2021</b>	Mahalingaiah <b>Vs</b> Special and Acquiistion Officer	M.Mallikarjunaiah
40	L.A.C. 119/2017 (NOTICE)	<b>22-02-2021</b>	Basavaraju <b>Vs</b> Special Land Acquisition Officer	M.Mallikarjunaiah

**Prl. District and Sessions Judge**  
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**I ADDL. DISTRICT & SESSIONS JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	L.A.C. 63/2019 (FOR OBJECTION)	<b>25-02-2021</b>	Annapurnamma <b>Vs</b> Special Land Acquisition officer	B.A.Rangaraju
42	L.A.C. 64/2019 (FOR OBJECTION)	<b>25-02-2021</b>	Laxamma <b>Vs</b> Special Land Acquisition officer	Nataraju
43	L.A.C. 46/2018 (EVIDENCE)	<b>03-03-2021</b>	Abdul Karim <b>Vs</b> The Special Land Acquisition Officer	Pradeep
44	L.A.C. 47/2018 (EVIDENCE)	<b>03-03-2021</b>	Abdul Razak <b>Vs</b> The Special Land Acquisition Officer	Pradeep
45	L.A.C. 48/2018 (EVIDENCE)	<b>03-03-2021</b>	Abdul Zaleel <b>Vs</b> The Special Land Acquisition Officer	Pradeep
46	L.A.C. 49/2018 (EVIDENCE)	<b>03-03-2021</b>	Khadir Kousar <b>Vs</b> The Special Land Acquisition Officer	Pradeep



**Prl. District and Sessions Judge**  
**Sri. Deshpande Govindaraj Shankar(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	CRL.R.P. 16/2018 (SETTLEMENT) IA/1/2018 IA/2/2018		Raja Alias Raju <b>Vs</b> Nagamma	Mahesh P
2	SC 61/2018 (Fixed Date for trial)		Tumkur Rural Police station <b>Vs</b> Dinesha	Public Prosecutor
3	CRL.R.P. 49/2018 (ARGUMENTS)		Kempegowda <b>Vs</b> Y V Prameela Alias Sharmila	Nagabhushana S N
4	CRL.A 19/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		K.Somashankara <b>Vs</b> R.Rangaiah	K.Somashankara
5	SC 65/2019 (ARGUMENTS)		Kallambella Police station <b>Vs</b> Rajanna	Public Prosecutor
6	CRL.A 82/2019 (ARGUMENTS)		Syed Nayaz Ahammed <b>Vs</b> N.Vijayalakshmi	Mohamed Afroz Ahamed

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**Prl. District and Sessions Judge**  
**Sri. Deshpande Govindaraj Shankar(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	R.A. 26/2019 (ARGUMENTS) IA/1/2019		Nanamma <b>Vs</b> Puttarudraiah	B.S.Yogeesh
2	R.A. 22/2020 (STEPS)		Havinamuddaiah <b>Vs</b> Gangamma	Ramachandrappa P G
3	R.A. 45/2020 (HEARING)		Mohammed Aslam Pasha <b>Vs</b> Syed Pasha	Ramakrishnaiah S R
4	R.A. 141/2010 (JUDGMENTS)		LAKSHMAIAH <b>Vs</b> SIDDAGANGAMMA	SIDDAPPA . K.
5	R.A. 120/2019 (STEPS)		P.Muniraju <b>Vs</b> Lakshminarasimhaiah	M.S.Chandrashekharaiiah
6	R.A. 182/2020 (NOTICE) IA/1/2020		V.N.Narasimhamurthy <b>Vs</b> Narasamma	Lakshminarayana
<b>Cases listed below are adjourned due to Covid 19</b>				
7	P and SC 1/2020 (HEARING)	<b>06-02-2021</b>	A.G.Nagaraja <b>Vs</b> Nil	Krishne gowda C.
8	Civil Misc. 670/2018 (FOR ENQUIRY)	<b>11-02-2021</b>	E.Lokesh <b>Vs</b> Deputy General Manager, M/s Power Grid Corporation of India Limited	Himantharaju
9	EX 810/2018 (FOR OBJECTION)	<b>22-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Lathamani <b>Vs</b> Rajamma	Kariyanna GH
10	EX 811/2018 (FOR OBJECTION)	<b>22-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Anitha Lakshmi <b>Vs</b> Rajamma	Kariyanna GH
11	EX 812/2018 (FOR OBJECTION)	<b>22-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Thimme Gowda.P.B. <b>Vs</b> Rajamma	Kariyanna GH
12	EX 813/2018 (FOR OBJECTION)	<b>22-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Ammajamma <b>Vs</b> Rajamma	Kariyanna GH
13	EX 814/2018 (FOR OBJECTION)	<b>22-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Thriveni <b>Vs</b> Rajamma	Kariyanna GH
14	EX 816/2018 (FOR OBJECTION)	<b>22-02-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Ramaiah @ Ramanna <b>Vs</b> Rajamma	Kariyanna GH
15	Civil Misc. 629/2018 (FOR OBJECTION) IA/1/2018	<b>22-02-2021</b>	H.R.Ranganathappa <b>Vs</b> The Chief Engineer	H.Rajkumar

**Prl. District and Sessions Judge**  
**Sri. Deshpande Govindaraj Shankar(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	Civil Misc. 65/2019 (FOR ENQUIRY)	<b>25-02-2021</b>	Umadevi H.S. <b>Vs</b> The National Highway Authority of India	T.Govindraja
17	Civil Misc. 89/2019 (FOR ENQUIRY)	<b>25-02-2021</b>	Govindaraju <b>Vs</b> Executive Director, Power Grid Limited	Sannalingaiah
18	Civil Misc. 141/2019 (FOR ENQUIRY)	<b>25-02-2021</b>	Shivakumar <b>Vs</b> Power Grid Corporation of India Limited	Girish
19	Civil Misc. 157/2019 (FOR ENQUIRY)	<b>26-02-2021</b>	Mahalingappa <b>Vs</b> The Assistant Executive Engineer	T.Rajanna
20	Civil Misc. 158/2019 (FOR ENQUIRY)	<b>26-02-2021</b>	Erappa alias Eranna dead by his LRs. Smt.Lakshamma <b>Vs</b> The Assistant Executive Engineer	T.Rajanna
21	Civil Misc. 159/2019 (FOR ENQUIRY)	<b>26-02-2021</b>	Mallamma <b>Vs</b> The Assistant Executive Engineer	T.Rajanna
22	Civil Misc. 160/2019 (FOR ENQUIRY)	<b>26-02-2021</b>	Bommanna <b>Vs</b> The Assistant Executive Engineer	T.Rajanna
23	Civil Misc. 5/2020 (FOR OBJECTION)	<b>26-02-2021</b>	Lalithamma <b>Vs</b> The Deputy General Manager Power Greed Corporation of India Ltd	Jayarangaiah P R
24	Civil Misc. 566/2018 (EVIDENCE)	<b>03-03-2021</b> <b>(02.45 PM to</b> <b>05.45PM)</b>	Eramma <b>Vs</b> Karnataka Power Transmissin Corporation Limited (KPTCL)	Rajanna T
25	Civil Misc. 489/2018 (FOR OBJECTION)	<b>03-03-2021</b>	Dasegowda <b>Vs</b> KUDIGI Transmission Limited	T.N.Suresh
26	Civil Misc. 490/2018 (FOR OBJECTION)	<b>03-03-2021</b>	Malleshwaraiah <b>Vs</b> KUDIGI Transmission Limited	D.A.Rajesha Gupta
27	Civil Misc. 527/2018 (FOR OBJECTION)	<b>03-03-2021</b>	Jayamma <b>Vs</b> KUDIGI Transmission Limited	T.N.Suresha
28	Civil Misc. 528/2018 (EVIDENCE)	<b>03-03-2021</b>	C.Mahadevappa <b>Vs</b> KUDIGI Transmission Limited	T.N.Suresha

**Prl. District and Sessions Judge**  
**Sri. Deshpande Govindaraj Shankar(Incharge)**  
**II ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	Civil Misc. 574/2018 (FOR OBJECTION) IA/1/2018	<b>03-03-2021</b>	Manjanna <b>Vs</b> The Chief Engineer	H.Rajkumar
30	Civil Misc. 618/2018 (FOR ENQUIRY)	<b>03-03-2021</b>	A.S.Shivagangaiah <b>Vs</b> The Executive Engineer (Elc)	Vasanth Kumar B V
31	Civil Misc. 619/2018 (FOR ENQUIRY)	<b>03-03-2021</b>	Ramaiah <b>Vs</b> The Executive Engineer (Elc)	Vasanthkumar B V
32	EX 249/2018 (NOTICE)	<b>05-03-2021</b>	Rohini <b>Vs</b> Chandrashekaraiah	Srinivasa Murthy N H
33	EX 380/2018 (NOTICE)	<b>05-03-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Mr. V. Mahalingaiah	Ramanjinppa P
34	EX 471/2018 (NOTICE)	<b>05-03-2021</b>	Rathnamma <b>Vs</b> Nagaraju	S.N.Shivakumaraswamy
35	EX 705/2018 (NOTICE)	<b>05-03-2021</b>	Ganga <b>Vs</b> Krishnamurthy	H T Anand

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**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SPL.C 139/2019 (HBC)		Tumakuru Rural Police Station <b>Vs</b> Vijayakumar N.	Public Prosecutor
2	SPL.C 144/2019 (HBC)		Kibbanahalli Police station <b>Vs</b> Shashikantalu	Public Prosecutor
3	SPL.C 155/2019 (HBC)		Kallambella Police station <b>Vs</b> Jaggesh L.R.	Public Prosecutor
4	SPL.C 159/2019 (HBC)		Chelur Police Station <b>Vs</b> Manjunatha	Public Prosecutor
5	SPL.C 399/2019 (HBC)		Women Police Station <b>Vs</b> Santhosh J M	Public Prosecutor
6	SC 245/2012 (JUDGEMENT)		State by Kunigal Police <b>Vs</b> K.R. Rangappa	Public Prosecutor
7	SC 309/2012 (ARGUMENTS)		Sira police <b>Vs</b> Mahanthesha	Public Prosecutor
8	SC 145/2013 (JUDGEMENT)		State by Kunigal Police <b>Vs</b> Lakshamma	Public Prosecutor
9	SPL.C 527/2014 (EVIDENCE)		Chelur Police <b>Vs</b> Basavaraju	
10	SC 94/2015 (EVIDENCE)		Chelur Police <b>Vs</b> Chikkarangaiah	Public Prosecutor
11	SPL.C 174/2016 (EVIDENCE)		Tiptur Town Police <b>Vs</b> Prabhu	Public Prosecutor
12	SPL.C 382/2016 (EVIDENCE)		Nonavinakere Police <b>Vs</b> Shekarappa	Public prosecutor
13	SPL.C 152/2017 (EVIDENCE)		Huliyurdurga Police <b>Vs</b> Shivaramaiah Alias Shivarama	Public Prosecutor
14	SPL.C 189/2017 (EVIDENCE)		Tiptur Rural Police <b>Vs</b> Jagadeesh E K	Public Prosecutor
15	CRL.A 27/2018 (ARGUMENTS)		Ramahanuma <b>Vs</b> New Extension Police station	RKGMM Mahaswamyavarau

**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	SPL.C 412/2019 (EVIDENCE)		Huliyurdurga Police station <b>Vs</b> Koushik M.G.@ Appi	Public Prosecutor
17	CRL.A 21/2020 (await records)		Kumaraswamy D.A <b>Vs</b> Basavaraju U.S.	Doreswamy B S
18	CrI.Misc. 1156/2020 (ORDERS)		M.Sunil Kumar @ Sunil @ Naku Bashe @ Naku <b>Vs</b> Amruthur Police Station	Ramesh H.N.
19	CrI.Misc. 1166/2020 (FOR OBJECTION)		Lokesh <b>Vs</b> Tumkur Rural Police Station	Devaraju B.R.
20	CrI.Misc. 1174/2020 (NOTICE) IA/1/2020		Mangalamma <b>Vs</b> Hebbur Police station	Chikkonahally Krishnappa
<b>SS TO WITNESSES</b>				
21	SPL.C 26/2016 (EVIDENCE)		Chelur Police <b>Vs</b> Pappaiah	Public Prosecutor
22	SPL.C 100/2016 (EVIDENCE)		Gubbi Police <b>Vs</b> Ravishankar	Public Prosecutor

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**Prl. District and Sessions Judge**  
**Sri.Mallikarjuna swamy H S**  
**III Addl. District Judge Prevention of Atrocities**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	M.V.C. 150/2018 (ARGUMENTS)		Prakash S.C. <b>Vs</b> Omkar T.N.	Venkatesh K C
2	R.A. 77/2019 (HEARING)		Mujib Pasha <b>Vs</b> Khaleel Ahamed	H.M.Nagabhushan
3	R.A. 92/2019 (ARGUMENTS) IA/3/2019 IA/1/2019		S.Prakash <b>Vs</b> Shivanandamma	N.C.Gangadhara Shasthri  B.V.R.
4	R.A. 100/2019 (ARGUMENTS) IA/1/2019		Shameem Naaz <b>Vs</b> Faheemunnisa	Asadulla Khan
5	R.A. 116/2019 (ARGUMENTS)		Kempanna alias Manjunatha <b>Vs</b> Lokesh	Pramod R.
6	R.A. 239/2019 (ARGUMENTS)		H.M.Nanjamani <b>Vs</b> N.P.Siddalingeshwara	Ravishankar G B
7	R.A. 260/2019 (ARGUMENTS)		Nagarathnamma <b>Vs</b> Siddappa	Yogeesh B S
8	R.A. 178/2020 (ARGUMENTS)		Hanumantharayappa <b>Vs</b> Kavitha	Sajjad ahamed
<b>Cases listed below are adjourned due to Covid 19</b>				
9	Civil Misc. 137/2017 (EVIDENCE)	<b>06-01-2021</b>	Smt. Puttamma <b>Vs</b> Power Grid Corporation of India Ltd	Obalesha
10	Civil Misc. 138/2017 (EVIDENCE)	<b>06-01-2021</b>	Muthamma <b>Vs</b> The Manager, Power Grid Corporation of India Ltd	Obalesha
11	Civil Misc. 275/2017 (EVIDENCE)	<b>06-01-2021</b>	G.M. Shivananda <b>Vs</b> The Assistant Commissioner and the Land Acquisition Officer, Bangalore Sub Division, Bangalore	K.C. Nagaraju
12	Civil Misc. 503/2018 (STEPS)	<b>18-02-2021</b>	Rangamma <b>Vs</b> KUDIGI Transmission Limited	T.N.Suresha
13	Civil Misc. 504/2018 (STEPS)	<b>18-02-2021</b>	Lingamma <b>Vs</b> KUDIGI Transmission Limited	T.N.Suresha

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	CRL.A 25/2018 (ARGUMENTS)		Pankaja <b>Vs</b> Manjunatha L	Mahesh P
2	SC 88/2018 (EVIDENCE)		Women Police Station <b>Vs</b> Sathish H C	PUBLIC Prosecutor
3	SC 91/2018 (EVIDENCE)		Kora Police station <b>Vs</b> Rudresh B H	Public Prosecutor



**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	M.V.C. 1070/2018 (FOR OBJECTION)		Somashekhar C.N. <b>Vs</b> Jagadish C.N.	Ansar Pasha M
2	R.A. 314/2018 (ARGUMENTS)		Sathyalakshmi <b>Vs</b> Raja Rajagopal	Satheesh
3	M.V.C. 452/2019 (EVIDENCE)		Jagadeesha <b>Vs</b> Krishna	Srinivasa Murthy N H
4	M.V.C. 492/2019 (EVIDENCE)		Anandappa.M @ Anand <b>Vs</b> Raghu V. N.	Anil N S
<b>Cases listed below are adjourned due to Covid 19</b>				
5	M.V.C. 1013/2018 (EVIDENCE)	<b>29-12-2020</b>	Raju Naika <b>Vs</b> Mopuri Hari Priya	T.S.Krishna Shastry
6	EX 110/2018 (STEPS)	<b>04-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Mr. D.C. Mahadevaiah	Girish
7	EX 137/2018 (STEPS)	<b>04-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Mr. Basavaraju G	Ganesh Prasad K
8	EX 138/2018 (STEPS)	<b>04-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Mr. Shashidhara B	Ganesh Prasad K
9	EX 161/2018 (STEPS)	<b>04-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Sayed Khaleel	J.B.Sannamarappa
10	Civil Misc. 90/2018 (APPEARANCE OF PARTY)	<b>04-02-2021</b>	Lakshmamma <b>Vs</b> Assistant Executive Engineer (Elecl)	H.N. Devaraju
11	Civil Misc. 91/2018 (APPEARANCE OF PARTY)	<b>04-02-2021</b>	Siddagangamma <b>Vs</b> Assistant Executive Engineer (Elecl), Tumkur	H.N. Devaraju
12	Civil Misc. 93/2018 (EVIDENCE)	<b>04-02-2021</b>	Mariyanna <b>Vs</b> Power grid corporation of India Ltd,Bangalore	M. Sudheendra Kumar

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	Civil Misc. 94/2018 (EVIDENCE)	<b>04-02-2021</b>	Lakkanna <b>Vs</b> Power Grip Corporation of India Ltd	M. Sudeendra Kumar
14	EX 202/2018 (STEPS)	<b>04-02-2021</b>	Mahadevamma <b>Vs</b> Suresh	V. Somashekara
15	EX 290/2018 (STEPS)	<b>04-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Sadiq Pasha	J.B. Sannamarappa
16	EX 291/2018 (STEPS)	<b>04-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Syed Hussain	J.B. Sannamarappa
17	EX 384/2018 (STEPS)	<b>04-02-2021</b>	Sri rama Transport Finance Co. LTD <b>Vs</b> Mr. Mohinuddin Z	Ramanjinappa P
18	EX 480/2018 (STEPS)	<b>04-02-2021</b>	T.N.Nethravathi <b>Vs</b> P.D.Kishore Pai	T.H.Kumar
19	Civil Misc. 341/2018 (EVIDENCE)	<b>04-02-2021</b>	M.B.Ramesh <b>Vs</b> KUDGI Transmission Limited(KTL)	Rajanna T
20	Civil Misc. 376/2018 (EVIDENCE)	<b>04-02-2021</b>	Shivarajaiah <b>Vs</b> KUDIGI Transmission Limited	Rajesh Guptha D A
21	Civil Misc. 448/2018 (FOR OBJECTION)	<b>04-02-2021</b>	Lalithamma <b>Vs</b> Karnatka Power Transmission Corporation Limited	G.N.B.Aradhya
22	Civil Misc. 477/2018 (EVIDENCE)	<b>04-02-2021</b>	G.K.Prabhakar <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
23	Civil Misc. 478/2018 (EVIDENCE)	<b>04-02-2021</b>	N.T.Sumithamma <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya
24	Civil Misc. 480/2018 (EVIDENCE)	<b>04-02-2021</b>	Gurushanthamma <b>Vs</b> Karnataka Power Transmission Corporation Limited	G.N.B.Aradhya

**Prl. District and Sessions Judge**  
**Sri. N. Krishnaiah(Incharge)**  
**VI ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
25	Civil Misc. 486/2018 (EVIDENCE)	<b>04-02-2021</b>	Mallamma <b>Vs</b> KUDIGI Transmission Limited	Rajesh Gupta D.A.
26	Civil Misc. 511/2018 (EVIDENCE)	<b>04-02-2021</b>	Sangappa <b>Vs</b> Government of India (Trans)	G.N.B.Aradhya
27	Civil Misc. 514/2018 (EVIDENCE)	<b>04-02-2021</b>	S.P.Sulochanadevi <b>Vs</b> Government of India	G.N.B.Aradhya
28	Civil Misc. 545/2018 (EVIDENCE)	<b>04-02-2021</b>	G.Jayaram <b>Vs</b> Karnatka Power Transmission Corporation Limited	G.N.B.Aradhya
29	Civil Misc. 553/2018 (EVIDENCE)	<b>04-02-2021</b>	Chidananda <b>Vs</b> Government of India	G.N.B.Aradhya
30	EX 789/2018 (A.D.R.)	<b>04-02-2021</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Shivakumar	T.H.Lokesh
31	EX 19/2019 (STEPS)	<b>04-02-2021</b>	M/S Shriram Transport Finance Co.Ltd <b>Vs</b> Ravikumar.M.G	Niranjana Murthy E.
32	Com.O.S 15/2020 (NOTICE)	<b>04-02-2021</b>	Canara Bank., <b>Vs</b> Kalpana B	Jagadeeshappa
33	Com.O.S 25/2020 (NOTICE)	<b>04-02-2021</b>	Canara Bank <b>Vs</b> M/s Pooja Samai Industrial	Mohamed Afroz Ahamed
34	Com.O.S 31/2020 (NOTICE)	<b>04-02-2021</b>	Ajay Gowda J.T. <b>Vs</b> The Secretary, Dept of Minor Irrigation.,	Guruprasad R

**Prl. District and Sessions Judge**

**Sri. N. Krishnaiah**

**Addl. District and Sessions Judge-FTSC-I,Tumakuru (Spl. Court for Trial of cases under  
POCSO Act)**

**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SPL.C 124/2018 (NBW)		Sira Police Station <b>Vs</b> ModilSab	
2	SPL.C 167/2018 (EVIDENCE)		Gubbi Police station <b>Vs</b> Narasimhamurthy Alias Murthy	Public Prosecutor
3	SPL.C 387/2018 (EVIDENCE)		Women Police Station <b>Vs</b> Kemparaju	Public Prosecutor
4	SPL.C 82/2019 (EVIDENCE)		Nonavinakere Police Station <b>Vs</b> Basavaraju	Public Prosecutor
5	SPL.C 52/2020 (EVIDENCE)		Madhugiri Police station <b>Vs</b> Kotegowda	Public Prosecutor

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**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	Civil Misc. 631/2019 (STEPS)		Special Land Acquisition officers and Competent Authority <b>Vs</b> Krishnaiah	Prakash Angadi.B.V
2	R.A. 275/2019 (await notice) IA/1/2019		Nuthan <b>Vs</b> Puttarangamma	Raghavendra Y
3	M.V.C. 1534/2019 (EVIDENCE)		Girija @ Girijamma <b>Vs</b> Ramachandraiah.D.K	Narasimharaju P Nataraju
4	M.V.C. 1563/2019 (written statement of R2)		Harikesh Kumar Ram <b>Vs</b> Ranganath M	Mahesh T P Naveenkumar Nagavalli Vijayaprakash
5	M.V.C. 1564/2019 (written statement of R2)		Subhash Ram <b>Vs</b> Ranganath M	Mahesh T P Naveenkumar Nagavalli Vijayaprakash
6	R.A. 24/2020 (ARGUMENTS)		N.Nataraj <b>Vs</b> Smt.Garuda Rangamma	H M T
7	R.A. 148/2020 (ARGUMENTS)		H.Abdul Ghani <b>Vs</b> H.Govindaraju	Shivarajappa.K Shivananjappa P
8	R.A. 149/2020 (ARGUMENTS)		Mallanna <b>Vs</b> T.V.Umesh	Nagabhushana S N Nagaraj G
9	M.V.C. 152/2020 (ISSUES)		Abdul Wahid <b>Vs</b> Ravikiran.T	Kariyanna GH M E Nijalingappa
10	R.A. 215/2020 (NOTICE) IA/1/2020 IA/3/2020 IA/2/2020		Asha Prakash <b>Vs</b> Chikkarangaiah Dead by LRs. 1(a) Lakshamma	Shivakumar K S
11	M.V.C. 661/2020 (STEPS)		G.S.Manjunatha @ G.S. Manjunatha Swamy <b>Vs</b> Vedamani	Kumaraswamy C S
12	M.V.C. 866/2020 (NOTICE)		Vanitha N.L. <b>Vs</b> Nataraju	Doreswamy B S

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 10-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	M.V.C. 896/2020 (NOTICE)		Chandrakala <b>Vs</b> Sadiq Sharief	Doreswamy B S
14	M.V.C. 914/2020 (Issues notice to the respondent)		Harsha.M.S <b>Vs</b> Nagaraju	Kumaraswamy C S
15	R.A. 259/2020 (await notice) IA/1/2020		Anjinamma <b>Vs</b> Jayamma	P.Datitathreya
16	Civil Misc. 304/2020 (ORDERS)		Dayakirana Adoption Center <b>Vs</b> NIL	Menakshi N
17	M.V.C. 1058/2020 (Issues notice to the respondent)		Pallavi R.M. <b>Vs</b> Krishnamurthy	T.P.Mahesh
<b><u>11.00 AM to 02.00PM</u></b>				
18	M.V.C. 1113/2017 (EVIDENCE)		H.N. Gowramma <b>Vs</b> Puttappaiah K	Chandrashekaraiiah A S  Krishnaiah C
19	M.V.C. 1156/2017 (JUDGEMENT)		M.B. Gangadaraiah <b>Vs</b> Prithvikumar A	Kumaraswamy M N
20	M.V.C. 533/2018 (EVIDENCE)		T.M.Varun <b>Vs</b> T.R.Manjunatha	Venkatachala R.N.
21	M.V.C. 956/2018 (Respondent evidence)		Kumbaiah <b>Vs</b> Bajaj Aianze Genera Insurance Co.,Ltd.,	N.H.Honnappa  Sudheendra Kumar M
22	M.V.C. 847/2019 (Respondent evidence)		Gangamma <b>Vs</b> Kondaiah Nagipogu	Doreswamy B S  N R Chandrashekar
23	M.V.C. 933/2019 (EVIDENCE)		Sarojamma <b>Vs</b> Narasimhamurthy.M.G	Bendre Kumar T  N V Naveenkumar
24	M.V.C. 1243/2019 (EVIDENCE)		Sheik Jaffar @ Tasu <b>Vs</b> Channabasavaiah	Chandrashekar.M.S  BB Rajiv
25	M.V.C. 1319/2019 (EVIDENCE)		Raghu <b>Vs</b> Madan Kumar.T.H	Kumaraswamy M N  C S Kumaraswamy
26	M.V.C. 1334/2019 (EVIDENCE)		Eramma <b>Vs</b> Veeranna.R	Doreswamy.B.S  M L Santhosh

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
27	M.V.C. 1346/2019 (EVIDENCE)		Nethravathi <b>Vs</b> Shameer Parneez	Doreswamy B S
28	M.V.C. 1391/2019 (EVIDENCE)		Divya.R. <b>Vs</b> Basavaraju	Chikkaranganna.T.R C S Kumaraswamy
29	M.V.C. 1392/2019 (EVIDENCE)		Divya R. <b>Vs</b> Basavaraju	Chikkaranganna T R C S Kumaraswamy
30	R.A. 264/2019 (ARGUMENTS)		Anturaiah <b>Vs</b> Jayamma	S N S

**Prl. District and Sessions Judge**  
**Sri. Sudhindranath S**  
**VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER**  
**PREVENTION OF CORRUPTION ACT)**  
**Cause List Date: 10-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
		<b><u>11.00 AM to 02.00PM</u></b>		
1	SPL.C 275/2015 (EVIDENCE)		Lokayuktha Police <b>Vs</b> T K Lakshminarayanareddy	Public Prosecutor  Venkateshmurthy N
2	SPL.C 214/2016 (EVIDENCE)		Lokayuktha Police <b>Vs</b> Hanumantharayappa Alias Hanumantharaja	Public Prosecutor  R Jagannath
3	SPL.C 402/2019 (EVIDENCE)		Anti corruption Bureau Police station <b>Vs</b> Dr. Y.L.Devaraju	Public Prosecutor  H G Sandhya Vijay Kumar
4	Crl.Misc. 1170/2020 (ORDERS)		Jaladesh <b>Vs</b> Anti corruption Bureau Police station	Murulikrishna

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